

National Company Law Tribunal

Allahabad Bench

CP NO.80/241-244/Ald/16

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: M/s. Classic infrapromoters Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: U/S 241/244 of the companies Act, 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Vai Chan Kaudhik	Adv.	Petitioner	Vai Chan
<u>2.</u>	Parv Aggarwal	Adv.	Respondent	Parv Aggarwal

CP NO.80/241-244/ALD/2016 Classic Infrapromoters Pvt Ltd

Parties are represented by their respective counsel. Shri Parv Aggarwal file reply to supplementary affidavit filed by petitioner applicant. The petitioner counsel also files another civil application seeking prayer for ^{the} direction to be issued to the ROC for allowing inspection of the documents as prayed ^{for} in the application. ^A Copy of this application along with notice to be forwarded to ROC for its comment on application ^{and} for relief sought for there in to be granted or otherwise.

The Office of ROC is also at liberty to file a formal reply. ^{to the application}

^{The} Case is adjourned for 11.04.2017

Date-09-03-2017

Shri H.P Chaturvedi (Member Judicial)